

MOU (2020-21) between Government of India and NSTFDC

SHRI V. MURALEEDHARAN: Sir, on behalf of Shrimati Renuka Singh Saruta, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Tribal Affairs) and the National Scheduled Tribes Finance and Development Corporation (NSTFDC), for the year 2020-21.

[Placed in Library. See No. L.T.4302/17/21]

I. Notifications of the Ministry of Commerce and Industry

II. Reports and Accounts (2018-19 and 2019-20) of various Organisations and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Som Parkash, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), under Section 40 of the Bureau of Indian Standards Act, 2016:-

(1) S.O. 478 (E), dated the 31st January, 2020, publishing the Rubber Hose for Liquefied Petroleum Gas (LPG) (Quality Control) Order, 2020, along with Delay Statement.

[Placed in Library. See No. L.T.3942/17/21]

(2) S.O. 2149 (E), dated the 30th June, 2020, publishing the Plain Copier Paper (Quality Control) Order, 2020.

(3) S.O. 3857 (E), dated the 28th October, 2020, publishing the Personal Protective Equipment - Footwear (Quality Control) Order, 2020, along with Delay Statement.

(4) S.O. 3858 (E), dated the 28th October, 2020, publishing the Footwear made from all-Rubber and all Polymeric material and its components (Quality Control) Order, 2020, along with Delay Statement.

(5) S.O. 4377 (E), dated the 4th December, 2020, publishing the Personal Protective Equipment — Footwear (Quality Control) Amendment Order, 2020, along with Delay Statement.